

Shale Gas and Oil by National Oil Companies (ONGC and Oil India Limited (OIL)) in their onland Petroleum Exploration License (PEL)/Petroleum Mining Lease (PML) areas awarded under the nomination regimes.

In pursuance of this Policy, under the first phase of assessment ONGC has identified and initiated shale gas and oil exploration activities in 50 PEL/PML areas and OIL has identified and initiated shale gas exploration activities in 6 PEL/PML areas. So far ONGC has drilled 17 assessment wells for Shale gas and oil and one well is under testing and has shown some positive indication of shale oil.

(b) Government of India has not allocated any fund for these projects. However, after announcement of policy guidelines for shale gas and oil exploration in nomination blocks ONGC has allocated a sum of ₹ 220.89 crore for the year 2015-16. Out of this total investment made by ONGC is ₹ 159.46 crore upto 30.09.2015.

OIL has allocated a sum of ₹ 13.55 crore for year 2015-16. Out of this ₹ 1.15 crore has been spent by OIL so far on G&G studies.

(c) As far as ONGC's effort is concerned, one well drilled under R&D Pilot Project in Damodar valley has flowed water and gas in surges on 25th January, 2011. It was recorded as first ever event in India from the Barren Measures Shale.

As far as OIL is concerned, G&G evaluation of three blocks viz. Dibrugarh PML, Chabua PML and Dumduma PML has been completed.

(d) As per Policy Guidelines, 2013 the Company shall be responsible for all activities related to Health, Safety and Environment (HSE) and site restoration in respect of Shale Gas and Oil operations in line with guidelines/rules stipulated by Ministry of Petroleum and Natural Gas, Ministry of Environment and Forest or by any statutory authority from time to time.

Extension of CNG/PNG to southern States

431. SHRIMATI SASIKALA PUSHPA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is extending the CNG/PNG to other southern States of the country;

(b) if so, the details thereof, and if not, the reasons therefor;

(c) the steps taken by Government in this regard; and

(d) the time by when all the States of the country could be covered by CNG/PNG?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Yes, Sir. Petroleum and Natural Gas Regulatory Board (PNGRB) has envisaged a phased roll out plan for development of City Gas Distribution (CGD) networks in several Geographical Areas (GAs) in various States. GAs are included in bidding rounds in a phased manner depending on natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks. PNGRB has been considering requests made by various State Governments for development of CGD networks which includes small towns/less populated villages also. Details of State-wise CGD entities authorized by PNGRB as on 1st October, 2015 are given in Statement.

Statement

Details of existing City Gas Distribution networks across the country as on 1st October, 2015

State	Name of Geographical Area
Telangana	Hyderabad
Andhra Pradesh	Vijayawada
	Kakinada
	East Godavari*
	West Godavari*
	Krishna*
Assam	Upper Assam
Delhi	Delhi
Gujarat	Ahmedabad
	Vadodara
	Anand
	Vadodara
	Hazira
	Jamnagar
	Nadiad
	Navsari
	Rajkot
	Surendernagar
	Valsad

State	Name of Geographical Area
Gujarat	Khambhat
	Halol
	Gandhinagar
	Palej
	Kutch (West)*
	Out of GA
	Bhavnagar
	Surat-Bharuch-Anklashwer
	Ahmedabad
	Gandhinagar- Mehsana-Sabarkantha
	Kutch (East)*
Haryana	Faridabad
	Sonipat
	Gurgaon
	Panipat*
Madhya Pradesh	Gwalior
	Indore (including Ujjain)
	Dewas
Maharashtra	Mumbai and Greater Mumbai, Thane City and Adjoining Contiguous area
	Pune
	Thane District*
	Raigarh*
	Pune District excluding existing GA*
Rajasthan	Kota
Tripura	AGARTALA
Uttar Pradesh	Khurja
	Kanpur
	Bareilly
	Jhansi
	Firozabad (TTZ)

State	Name of Geographical Area
Uttar Pradesh	Meerut
	Lucknow
	Agra
	Gautam Budh Nagar
	Ghaziabad
	Allahabad*
	Mathura
	Moradabad
Uttarakhand	Haridwar*
	Udham Singh Nagar*
UT	Chandigarh*
	Dadra and Nagar Haveli*
	Daman*
Punjab	Jalandhar*
	Ludhiana*
	Amritsar*
Karnataka	Bengaluru*
	Dharwad*
	Tumkur*
	Belgaum*
Kerala	Ernakulam*

Note: *GAs has been awarded and at under developmental stage.

Price fluctuation in international crude oil

432. SHRIMATI SASIKALA PUSHPA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that there is price fluctuation in the international market of crude and other petroleum products if so, the details thereof;

(b) whether Government/oil companies save huge money when the prices drop in the international market, if so, the details thereof; and